THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (c) The overall physical progress of the Numaligarh Refinery Project is around 91%. The refinery is expected to be commissioned by April 1999.

(b) The total project cost of the Numaligarh Refinery Ltd. and Marketing Terminal is Rs. 2724 crores (Refinery Rs. 2489 crores. Marketing Terminal Rs. 235 crores). Fund requirement of Rs. 2724 crores will be met by Rs. 908 crores from equity and Rs. 1816 crores from loan/debentures.

Of the total debt of Rs. 1816 crores, Rs. 1434 crores are being provided by OIDB/Government of India (GOI) (OIDB: 1334 crores, GOI: Rs. 100 crores) as loan of which Rs. 1339 crores have already been released. Balance Rs. 382 crores are to be raised from banks/financial institutions. HUDCO. As such, there is no constraint in raising the required debt for financing the project.

Additional allocation of Naphtha to Spectrum Power Generation Limited

4081. SHRI C. RAMACHANDRAIAH: Will the MINISTER OF PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether M/s Spectrum Power Generation Limited, as fast track Godavari gas based combined cycle project, has commissioned the third gas turbine unit; and
- (b) whether an initial allotment of 30,000 MT Naphtha per annum has been made?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Yes. Sir.

LPG recovery plant at Gandhar

4082. SHRI AHMED PATEL: Will the MINISTER OF PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that establishment of an LPG recovery plant at Gandhar in Gujarat is being unduly delayed due to a row between Oil and Natural Gas Corporation (ONGC) and Gas Authority of India Limited (GAIL);

- (b) if so, the details thereof; and
- (c) what action has been contemplated by Government to resolve the row between ONGC and GAIL and expedite setting up of the Plant?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) No, Sir.

(b) and (c) The establishment of LPG recovery plant at Gandhar by GAIL has been delayed on account of the availbility of gas being lower than the initial projections. To expedite the setting of the LPG reovery plant, GAIL has been asked to downsize the plant capacity to much the availability of gas.

Small oil and natural gas fields in the country

4083. SHRI RAHASBIHARI BARIK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government have identified the small oil and natural gas fields in the country;
 - (b) if so, the State-wise details thereof;
- (c) whether Government had a proposal for the exploration of oil and natural gas in these small oil fields; and
 - (d) if so, the steps taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (d) ONGC and OIL have so far identified 101 small-sized oil and gas fields in different States as under: Andhra Pradesh 2S

iuliia Fiauesii	23
Assam	21
Gujarat	31
Nagaland	1
Rajasthan	8
Tamilnadu	14
Tripura	1

101 A large

number of these fields are under production or have been under production by ONGC/OIL. Some of these fields are yet to go into production as they are under development or awaiting delineation/assessment, firm